

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 202  
IB-285/ND/2020**

**IN THE MATTER OF:**

**M/s. Ashtech Buildpro India Pvt. Ltd.**

**....PETITIONER**

**Vs.**

**M/s. Sun Ganga Construction Co. Pvt. Ltd.**

**....RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 09.07.2021  
(Virtual Hearing)**

**Coram:**

**DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

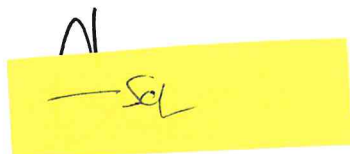
**SHRI HEMANT KUMAR SARANGI, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational Creditor :Mr. Pranam Jain, Proxy Counsel.**

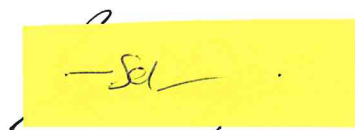
**For the Respondent/Corporate Debtor :Mr. Vinod Zutshi, Advocate.**

**ORDER**

Heard the submissions made by the Proxy Counsel for the operational creditor. Advocate Vinod Zutshi has appeared on behalf of the other side and prayed for grant of time to file an affidavit regarding the status of the company and about the directors of the company. Matter is adjourned to **18.08.2021**.



**(Hemant Kumar Sarangi)  
Member (T)**



**(P.S.N. Prasad)  
Member (J)**

(Meenu)